<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 30 OF 2018 IN</u> DFR NO. 4148 OF 2017

Dated: 4th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Smt. L. Nagarathna ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajesh Chhetri

Mr. Rajeev Chhetri Ms. Meenakshi Rawat

Counsel for the Respondent(s) : Mr. Balaji Srinivasan

Ms. Pratiksha Mishra for R-7

ORDER

The learned counsel, Mr. Balaji Srinivasan accepts notice on behalf of the seventh Respondent. Other Respondents, except Respondent No. 4, though served, unrepresented.

The learned counsel, Mr. Rajesh Chhetri, appearing for the Appellant prays for one more week's time to enable him to file complete affidavit of service for Respondent No.4.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Another one week time is granted to the learned counsel appearing for the Appellant to enable him to file complete affidavit of service for Respondent No.4 in this matter. He may file the same by 12.04.2018.

List this matter on 19.04.2018, as requested.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

ss/kt